**Annexure-4 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**
**Name of the corporate debtor: M/s. Jyoti Power Corporation Private Limited; Date of commencement of CIRP: 05.02.2020**
**NCLT order C. P. (I.B) No. 345/7/NCLT/AHM/2018 dated 05.02.2020**
**List of creditors as on: 14.10.2021**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**
(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may beset- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | IDBI Bank Limited | 28.02.2020 | 1607760 | 1601127 | Section 5(8) | None | None | NA | 0 | 0 | 6633 | 0 | |
| | | | **1607760** | **1601127** | | | | | | | | | |
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